

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA No. 1332 of 1996

Date of Order: 06-4-98.

present: Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman.
Hon'ble Mr. S.Dasgupta, Administrative Member.

NILIMA SINGH & ANR.

-15-

UNION OF INDIA & ORS.

For the petitioners: NONE.

For the respondents: Mr.P.K.Arora, counsel.

Heard on: 06-4-98.

O R D E R

S.N.Mallick, V.C.

None appears for the petitioners when the matter is called on for hearing. It is recorded that none appeared for the petitioners on earlier successive dates. The application is dismissed for default. Mr.P.K.Arora, 1d.counsel, appears for the respondents.


(S. Dasgupta)
Member (A)


(S.N. Mallick)
Vice-Chairman.

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